

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

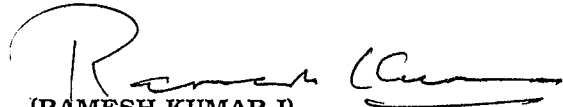
In partial modification of this office earlier order no. 7141-7150/Committee/Judl./N-E/KKD/Delhi/2022 dated 24<sup>th</sup> November, 2022, the following committee is hereby re-constituted with immediate effect :-

S. No.	Name of the Committee	Name of the Judicial Officers/Court Officials	Designated as
1.	Grievance Redressal Committee	Sh. Pulastya Pramachala, ASJ-03/NE Sh. Harun Pratap, PO-MACT/NE Sh. Aashish Gupta, ACMM/NE Ms. Renu Chaudhary, MM (Mahila Court)/NE	Chairman Member Member Member

If the Chairman of the Committee is not available for any reason or on leave, the next senior most member of the concerned Committee shall act as Chairman of the said Committee.

Minutes of the meetings is to be recorded by the Sr. PA/PA attached with the Chairman/Chairperson/Member of the concerned Committee.

However, the correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.

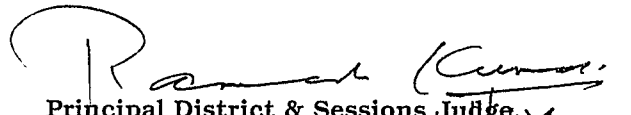
  
(RAMESH KUMAR-I)  
Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.

No. 7394-7403 Committee/Judl./N-E/KKD/Delhi/2022

Dated : 02 DEC 2022

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in this district.
  1. The A.O. (Judl.)/Branch Incharge of all the Branches of North-East District.
  5. PRO/APRO, THC/KKD Courts, Delhi.
  6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
  7. R&I Branch, North-East District, KKD Courts Delhi to upload the same on LAYERS.
  8. P S/Reader to the undersigned.

  
Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.

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